

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/212/(IB)/2017
NAME OF THE PETITIONER(S) : GAIL INDIA LTD
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Adesh Jain
for M/s. S. Venkatasubramanian
Sivaramadasay - Partners.

Counsel for
petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondents. It has been submitted by the petitioner that a proposal for a settlement has been mooted and the terms of payment were furnished to the petitioner. He further stated that the proposal has to be placed before the GAIL Board for taking necessary decision for which he sought some time. Time extended at request. Put up on 26.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)